From,

The Registrar General, High Court of Judicature at Allahabad.

To,

The Campus Director, LNJN National Institute of Criminology & Forensic Science (NICFS), National Forensic Science University (NFSU), Delhi Campus, Sector-3, Outer Ring Road, Rohini, Delhi - 110085.

No. 373/Admin.(Services)/2025 Dated: Allahabad: July 29, 2025

<u>Subject</u>: Regarding nomination of Judicial Officers for participation in the training courses, scheduled during August-September, 2025 at LNJN NICFS, NFSU, Delhi Campus.

Madam,

With reference to Institute's letter no. 19/02/2025-NICFS(NFSU_DC) dated 07.04.2025, on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate following Judicial Officers whose names are mentioned below in **Table-A** for participation in the Training Courses at NICFS, NFSU, Delhi Campus in the schedules mentioned against their names:-

TABLE-A

S. No.	Name of Training Course	Schedule	Nominations
1.	Course on Recent Trends in DNA Examination: Advances and impediments in analysis, report writing and court evidence	04-08 August, 2025 (05 days)	 VIJAY BHAN, Addl. Civil Judge (Sr. Div.)/ ACJM., Sitapur SWATI CHANDRA, Addl. Civil Judge (Sr. Div.)/ ACJM., Bijnor BALWANT KUMAR BHARATI, Addl. Civil Judge (Sr. Div.)/ ACJM., Lucknow. INDU YADAV, Judicial Magistrate, Lucknow. AMIT MANI TRIPATHI, Addl. Civil Judge (Junior Div.), Etah. SHIKHA CHAUDHARI, Judicial Magistrate,
2.	Course on Social Media Intelligence and Evidence	18-20 August, 2025 (03 days)	Prayagraj. 1. SAURAV SINGH, Addl. Civil Judge (Sr. Div.)/ ACJM., Gorakhpur 2. MAHENDRA SINGH PASWAN, Addl. Civil Judge (Sr. Div.)/ ACJM., Ayodhya 3. AVADHESH KUMAR-III, Addl. Civil Judge (Sr. Div.)/ ACJM., Amroha 4. SUMIT KUMAR-III, Judicial Magistrate, Kanpur Nagar 5. DEEVANSHU SAINI, Civil

			ludes (locales 51.)
			Judge (Junior Div.), Nighasan-Lakhimpur Kheri
			6. DIKSHA TYAGI, Nyayadhikari, Gram Nyayalaya, Campierganj- Gorakhpur
3.	Course on Scientific Techniques in Investigation of Shooting Cases	25-29 August, 2025 (05 days)	1. SAWAN KUMAR VIKAS, Addl. Civil Judge (Sr.Div.)/ ACJM., Meerut
			2. ARUN KRANTI YASHODAS, A.C.J.M (Railway), Jhansi
			3. PRIYANKA, Addl. Civil Judge (Sr. Div.)/ ACJM., Lucknow.
			4. PRABHAT KUMAR SINGH, Addl. Civil Judge (Junior Div.), Firozabad.
			5. ARUN KUMAR PANDEY, Civil Judge (Junior Div.), Baher-Bareilly.
			6. SURYA CHAUHAN Civil Judge (Junior Div.), Jewar-Gautambuddha Nagar
4.	Course on Emerging Trends in Bank & Corporate Frauds and their Detection including Online Frauds		1. NAVEEN KUMAR-I, Addl. Chief Judicial Magistrate, Mahroni-Lalitpur.
	Offinite Fradas		2. ARPIT SINGH, Civil Judge (Senior Div.), Jalaun at Orai
			3. RAMESHWAR DAYAL, Civil Judge (Senior Div.), Kushinagar at Padrauna
			4. KUNWAR DIVYADARSHI, Civil Judge (Junior Div.), Biswan-Sitapur
			5. SHWETA YADAV-II, Judicial Magistrate, Saharanpur
			6. EKTA SINGH-III, Addl. Civil Judge (Junior Div.), Bijnor
5.	Course on Forensic Science & Medicine	08-12 Sept., 2025 (05 days)	1. ABHAY PRATAP SINGH-I, Addl. District & Sessions Judge, Shahjahanpur
			2. NEHA ANAND, Spl. Judge (E.C. Act), Shahjahanpur
			3. PRAKASH TIWARI, Spl. Judge (E.C. Act), Saharanpur
			4. SIDDHARTH SINGH, Spl. J, Spl C.No 2 (Pre.Cor. Act), Gorakhpur

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			 5. RANJEET KUMAR, Addl. District & Sessions Judge, Jaunpur 6. SHABIH ZEHRA, Addl. District & Sessions Judge, Mirzapur
6.	Course on Cyber Security & Cyber Crime Investigations	15-17 Sept., 2025 (03 days)	1. SHRUTI VERMA, Addl. Civil Judge (Sr. Div.)/ACJM., Lakhimpur Kheri 2. RAVI KUMAR SAGAR, Addl. Civil Judge (Sr. Div.)/ACJM., Gautambuddha Nagar 3. PREETI MOGA, Addl. Civil Judge (Sr. Div.)/ACJM., Rampur 4. SAMRIDDHI MISHRA-I, Civil Judge (Junior Div.), Dataganj-Budaun 5. ANUP KUMAR, Addl. Civil Judge (Junior Div.), Gonda 6. MD. ZISHAN KHAN, Civil Judge (Junior Div.), Hardoi

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

sd/(Rajnesh Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 373(i)/Admin.(Services)/2025 Allahabad: Dated: July 29, 2025 Copy forwarded to:-

- **1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- 2. The District & Sessions Judge, Sitapur, Bijnor, Lucknow, Etah, Prayagraj, Gorakhpur, Ayodhya, Amroha, Kanpur Nagar, Lakhimpur Kheri, Meerut, Jhansi, Firozabad, Bareilly, Gautambuddha Nagar, Lalitpur, Jalaun at Orai, Kushinagar at Padrauna, Saharanpur, Shahjahanpur, Jaunpur, Mirzapur, Rampur, Budaun, Gonda and Hardoi with the request to kindly inform the Officers concerned accordingly at their respective Judgeship. Further, they are requested to direct the Officers so nominated to provide following information in regard of themselves to NICFS, NFSU, Delhi Campus on email ID: training_dc@nfsu.ac.in and training_nicfs@nic.in :- (a) Name/Designation of officer (b) Contact details (viz. Mobile Number & E-Mail ID).

Furthermore, the nominated Officers may be informed that the aforementioned Training Courses are residential and the participants of the Courses

will be staying in the Hostel/Guest House on single occupancy provided by the NICFS, NFSU_DC. NICFS, NFSU_DC will only charge Boarding & Lodging of Rs. 1000/-per day per person from the officers staying in NFSU Delhi Campus. It is also clarified that Rs. 500/- only will be payable by officers for fooding if not staying in Hostel, NFSU_DC. The Officers nominated for the courses are required to report at the NICFS, NFSU_DC by the one day before the commencement of the said courses. Participants attending the Courses may draw TA/DA from their parent Departments.

sd/(Satish Kumar Pushkar)

Joint Registrar (Services)

"For Registrar General"